As per information from National Skill Development Agency (NSDA), to equip our youth to become members of the global workforce, an exercise has commenced to establish equivalence between the National Skill Qualification Framework (NSQF) and the European Qualification Framework (EQF) so that the persons who have been certified against the NSQF are able to seek skilled job opportunities in the countries that adopt the EQF.

For skilling to provide employment to the youths, a new Ministry of Skill Development and Entrepreneurship has been established to coordinate the skill activities across Ministries. In order to improve the employability of youth, around 20 Ministries run skill development schemes across 70 sectors. According to the data compiled by National Skill Development Agency (NSDA), about 76.37 lakh persons were given skill development training in the year 2013-14 under these schemes.

Funds to NGOs for eradication of child labour

†1150. SHRI AMAR SHANKAR SABLE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether financial assistance is being provided to the Non- Governmental Organizations (NGOs) for eradication of child labour in the country including Maharashtra;

(b) if so, the details thereof;

(c) the State-wise details of the funds issued to such NGOs during the last three years and the current year;

(d) the mechanism available with Government to monitor such NGOs in order to ensure optimum utilization of such funds; and

(e) the mechanism available with Government to oversee that the funds meant for rehabilitation of child labourers are not being diverted?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) The Ministry is implementing Grant-in-Aid (GIA) Scheme by giving financial assistance to Non-Governmental Organisations (NGOs) for rehabilitation of child labourers in the districts where National Child Labour Project (NCLP) Scheme is not running.

(c) The details of funds released under the GIA Scheme to Voluntary Organisation/ NGOs for the last three years and current year are given in the Statement (*See* below).

[†]Original notice of the question was received in Hindi.

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(d) and (e) To be eligible for the grant of funds under GIA Scheme, recommendation from the concerned State Labour Department alongwith the detailed survey report on child labour, financial strength and working experience of the NGO with other Departments or similar field are the essential criteria. The implementation of scheme by NGOs is monitored by way of inspection by the officials of Regional Labour Commissioner (Central) and scrutiny of Utilization Certificate, Audited Accounts, Quarterly Progress Reports and Annual Progress Reports.

Statement

Funds released under GIA Scheme during last three years and current year

Sl. No.	Grant released to NGOs in 2012-13 under GIA Scheme	Amount (₹)
1.	Azad Navyuvak mandal Sansthan, Dausa, Rajasthan	5,72,062
2.	Nawada Gramudyog Vikas Samiti, Amroha, U.P.	3,43,238
3.	Centre for Development Activities, Manipur	2,28 825
4.	Rural Education Awareness Training Institute, Dausa	3,43,238
5.	Islamic Social Educational and Cultural Dev. Organisation	4,57 650
	Total	19,45,013
Sl. No.	Grant released to NGOs in 2013-14 under GIA Scheme	Amount (₹)
1	2	3
1.	"Secretary, Gajendra Shiksha Prachar Samiti, Radheshyam Shivhareka Makan, Gorrni, District- Bhind, M.P."	3,43,238
2.	Women Organisation for Rural Development (WORD), Hangul, P.O. Mayang, Imphal, Thoubal District, Manipur	3,43,238
3.	Tidim People's Foundation, Kwakta Sabal Leikai, P.O. Moirang, District-Bishnupur, Manipur.	3,43,238
4.	Women Income Development Association (WIDA) Distt. Bishnupur, Manipur-795133.	3,43,238
5.	Action for Women and Rural Development(AWARD) Eden Home Hebron VengLangol, Lamphel, Imphal West-795004.	3,43,238

1	2	3
6.	Community Development Organisatiori (CDO) Imphal West-795004.	4,57,650
7.	Kanakpur Gram Vikas Seva Sansthan, Alahabad, U.P.	6,86,475
8.	Secretary, Social Development and Rehabilitation Council (SRDC), Phouden, P.O. Thoubal, Manipur-795138	3,43,238
	Total	32,03,553

Note: No funds have been released under GIA Scheme during financial year 21314-15 and 2015-16 till date.

Pending legislations on labour force

1151. SHRI SHANTARAM NAIK: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government proposes to amend any legislation involving labour force in the country;

- (b) the names of the legislations pending consideration of Parliament;
- (c) the names of the legislation amendments which are in the pipeline; and
- (d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) Government is contemplating amendments in various labour laws to make them more effective and contemporary to the emerging economic and industrial scenario. The Acts under which the amendment proposals are at various stages of consideration are as under:

- (i) The Child Labour (Prohibition and Regulation) Act, 1986
- (ii) The Factories Act, 1948
- (iii) The Mines Act, 1952
- (iv) The Employees Provident Fund and Miscellaneous Provisions Act, 1952
- (v) The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996
- (vi) The Building and Other Construction Workers' Welfare Cess Act, 1996
- (vii) The Minimum Wages Act, 1948